

**In the National Company Law Tribunal, Jaipur**

**Item No. 02**

**CP No. 240/9/JPR/2019**

**UNDER SECTION 9 OF IBC, 2016**

**In the matter of:**

**Santosh Steel Corporation**

**.....Applicant/Petitioners**

**VS.**

**Dak Rolls Pvt. Ltd.**

**.....Respondent**

**Order delivered on 17.09.2019**

**Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER  
SH. RAGHU NAYYAR, TECHNICAL MEMBER**

For Petitioner (s) : Sourabh Malpani, CA

For Respondent(s) : None-appeared

**ORDER**

The learned counsel for the applicant seeks one-week time to file the copy of the Registration Certificate of the Partnership Firm and also any other relevant papers thereon. One-week time is granted accordingly. Post the matter on 26.09.2019.

Sd-

(RAGHU NAYYAR)  
TECHNICAL MEMBER

Sd-

(DR. POONDLA BHASKARA MOHAN)  
JUDICIAL MEMBER